

**R.O.C.No.13090-A/2013-B2**

**DISTRICT JUDGE**  
**TRANSFER & POSTING**

**NOTIFICATION No. 230 / 2013**

The Hon'ble The Chief Justice is pleased to make the following appointment in the Madurai Bench of the Madras High Court, Madurai :

Thiru T.Venkattakrishnan, District Judge of Tamil Nadu State Judicial Service, functioning on deputation in the Puducherry Judicial Service as III Additional District Judge, Pondicherry, who has been repatriated to his parent service viz., Tamil Nadu State Judicial Service, vide Order No.2986/2013-LD, Law Department, dated 09.12.2013 of Government of Puducherry, is posted on other duty as Registrar (Judicial), Madurai Bench of Madras High Court, Madurai in the existing vacancy.

**HIGH COURT, MADRAS.**  
**DATED: 11.12.2013.**

**Sd/- P.KALAIYARASAN**  
**REGISTRAR GENERAL**

**R.O.C.Nos.15105-A/2013-B2,**  
**& 5828-A/2013/F2-B2**

**CIVIL JUDGES**  
**TRANSFER & POSTINGS**

**NOTIFICATION No. 236 / 2013**

**I**

The Government, in G.O.Ms.No.431, Home (Courts.II) Department, dated 01.08.2011, have issued orders sanctioning the constitution of a Special Court to conduct exclusive trial of Land Grabbing cases at Karur in Karur District in the cadre of Civil Judge.

Thiru N.Ramanathan, Judicial Magistrate No.II, Karur is transferred and posted as Special Judicial Magistrate, Special Court for exclusive trial of Land Grabbing cases at Karur in Karur District in the said newly sanctioned Court.

**II**

Ms.S.Priya, Judicial Magistrate, Arakkonam is transferred and posted as VII Metropolitan Magistrate, George Town, Chennai in the existing vacancy.

**HIGH COURT, MADRAS.**  
**DATED: 11.12.2013**

**Sd/- P.KALAIYARASAN**  
**REGISTRAR GENERAL**

**NOTIFICATION No. 235 / 2013**

**I**

The Government in G.O.Ms.No.79, Home (Courts.II) Department, dated 13.01.2012 have issued orders sanctioning the Constitution of two Special Courts to deal with MCOP cases in the cadre of Senior Civil Judge at Villupuram in Villupuram District.

Tmt. I.Jayanthi, Sub Judge, Ramanathapuram is transferred and posted as Special Sub Judge-I, Special Sub Court to deal with MCOP cases at Villupuram in the said newly sanctioned Court.

Tmt. M.Ezhilarasi, III Additional Sub Judge, Tiruchirappalli is transferred and posted as Special Sub Judge-II, Special Sub Court to deal with MCOP cases at Villupuram in the said newly sanctioned Court.

**II**

The Government in G.O.Ms.No.731, Home (Courts.II) Department, dated 03.10.2012 have issued orders sanctioning the constitution of one Special Court for trial of cases under Prevention of Corruption Act at Villupuram in Villupuram District and in G.O.(Ms)No.1060, Home(Courts.II) Department, dated 02.12.2013 have issued orders for revalidation of the orders issued in the aforesaid G.O.

Thiru T.Sundaramoorthy, Sub Judge, Tiruvarur is transferred and posted as Special Judge, Special Court for trial of cases under Prevention of Corruption Act, Villupuram in the said newly sanctioned Court.

